## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 789/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Selvel Publicity & Consultants Pvt. Ltd.

V/s.

Percept Out of Home Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

21. Vishaki Bhaha

## ORDER

## TCP No.789 / I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 17.11.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR

Member (Judicial)